

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 04.08.2022 (THURSDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Company Appeal(AT)(Ins)/291/2022 & IA No 611/2022	MD Overseas Ltd V Amit Chandrakant Vaishnav	R.Ramasubramaniam Raj	
2.	Company Appeal(AT)(Ins)/298/2022 & IA No 617,618,619	Phoenix ARC Private Limited V Balakrishnan Venkatachalam WITH	Abitha Banu	
3.	Company Appeal(AT)(Ins)/313/2022 & IA No 661,662,663/2022	M/s Phoenix Arc Pvt Ltd V Balakrishnan Venkatachalam	Abitha Banu	

Part Heard

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT)(INS) No..264/2021 (IA No 564/2021, IA No 179/2022)	V.K.Abdul Rahim V Jasin Jose & Anr	Babu Karukapadath	Harikumar G Nair Akhil Suresh R1

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT)(CH) No. 57/2021	K.M.Abdulla V Kereala Chamber of Commerce	Anil Nair	Vinod P.V
6.	Comp App (AT)(CH)(Ins) No.150 of 2022 & IA No. 351,352,353 of 2022	M/s. Titanium Tantalum Products Ltd., and Anr V T.V.Manikantan	K.Moorthy, S.R.Sundar, P.Stephen Raj Pavithra Sundararajan	Gupta & Ravi
7.	Comp App (AT) (CH) (Ins) No.151 of 2022 & IA No. 354,355,356 of 2022	M/s. Titanium Tantalum Products Ltd., and Anr V T.V.Manikantan	K.Moorthy, S.R.Sundar, P.Stephen Raj Pavithra Sundararajan	Gupta & Ravi

8.	Comp App (AT)(INS) No.237/2022	Y S Rajesh reddy V State Bank of India	Srinivas	Praveen Jain
9.	Comp App (AT)(CH)(Ins) No. 276/2022 & IA No 591,592/2022	M V Bhaskar V Srivathsa Power Projects Pvt Ltd and anr	HarshiniJhothiraman	TVP Sai Vihari for Caveator
10.	Comp App (AT) (CH) No.59/2021 & I A 690/2021 & 691/2021	Rajeev Satpal Lakhanpal & Anr V Taashee Linux Services Private Ltd. & 3 Ors.	M. Sameer Hussain Sachin Shanmukham Pujari	TVS Kumar R1 R2 – R4 Notice Sent Service awaited.

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
11.	TA No. 10/2021 (Comp App (AT) 184/2019 (IA No. 2765 of 2020) (PH)	M. Appayya& 4 Ors V M. Chandra Sekhar Rao & 8 Ors	Anshuman Sharma	S. Chidambaram Arpit Shukla-R1-R4
12.	Comp App (AT)(CH)(Ins) No. 231/2021&IA No 480,481/2021	B. Parameshwara UDPA V Assistant PF Commissioner &Anr	B. Dhanaraj	M.S. Viswanathan R1 & R2
13.	Comp App (AT)(CH)(Ins) No. 233/2021	SubbarayaAnantharDurairaju V Indian Overseas Bank & 2 Ors	A.M.Ilango	Ananda Gomathy Murugesan Caveator for R1 Eswaramoorthy P RP
14.	Comp. App (AT)(CH)(Ins) No. 298/2021	Madras Chemicals & Polymers V Vijay Aqua Pipes P Ltd	T. Ravichandran	Notice Returned on R1 No such Company in this Address (03/02/2022) Notice Returned on R2 Addressee left (03/02/2022)
15.	TA No. 73/2021 (Comp App (AT) No. 146/2020)	Ammanna Bio Pharma Ltd &Ors V	Mirthun Shashank AsshlyCherin A2 Rajashekar Rao	Y. Suryanarayana R1 Amit Acharya Sanjib Kumar

		B. R. Jayaram &anr	Salvaji A3 -A8	Abhijit Atur -R2
16.	Comp App (AT) (CH) No.13/2021 IA No. 203 & 206 of 2021	NSL Energy Ventures Pt Limited & 2 others V NSL Renewable Power Private Limited & 22 others	P. Vikram M. Roshan Atiq	N. Ramakrishnan R2-4 P. Giridharan, Sakhar Dande R5, 6 & 11 Dwarakesh Prabakaran R7-10

2.00pm

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble
Mr. KanthiNarahari, Member (Technical)**

For Directions

1.	Comp App (AT)(INS) No.245/2022 (Contempt Case (AT) NO 5/2022& IA No 631,636/2022)	V Karthikayan V M S Viswanathan and ors	Ravi Rajagopalan	Mohammed Hussian ML Ganesh-R2 T.Ravichandran-R3
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After rising of the above Bench

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. ShreeshaMerla,
Member (Technical)**

Part Heard

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	TA No. 283/2021 in Comp App (AT) No. 83/2020	Mr. P. Varadarajan and Ors V Dr. A. Jawahar Palaniappan&Anr	Pooja M. Saigal Gowtham Kumar	Utkarsh Joshi R2 Aditya Verma R1 T.K. Bhaskar

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- 1. Notice Board**
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For Assistance,

- 1. Asst Registrar -PH No.: 044-2888 0500**
- 2. For VC Link - nclatchennai@gmail.com**

**By the order of Hon'ble Member (J)
(Chennai Bench)**